

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.4 - IA/630(AHM)2024
In
C.P.(IB)/295(AHM)2023

Proceedings under Section 95 IBC

IN THE MATTER OF:

Small Industries Development Bank of India
V/s
Alpesh Vasudev Gandhi S/o Shri Vasudev R.Gandhi

.....Applicant

.....Respondent

Order delivered on 23/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon,ble Member(T)

PRESENT:

For the Applicant :Mr. Roshan Kumar, Advocate
For the Respondent :

ORDER

IA/630(AHM)2024

This is an application filed by the RP for taking on record the Report under Section 99 of the IBC, 2016. However, physical copy of the same has not been filed. Let hard copy of the same be filed within three days.

Re-list for further consideration on 08.05.2024.

-Sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-Sd-

SHAMMI KHAN
MEMBER (JUDICIAL)